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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ TEST.CAS. 65/2010

VINAY KHANNA

..... Petitioner

Through: Mr. Sarthak Gupta, Advocate.

versus

STATE & ORS

..... Respondent

Through: Mr. Sandeep Agarwal, Sr. Advocate
along with Mr. Rajesh Patwal and
Ms. Tanya Chanda, Advocates for R-
3.

CORAM:

HON'BLE MS. JUSTICE NEENA BANSAL KRISHNA

ORDER

07.11.2023

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I.A. 21355/2023 *(under Order 26 Rule 2 & 4 read with Section 151 CPC
on behalf of respondent No.3 for appointment of Local Commissioner to
record the evidence of the attesting witness of the Will dated 08.08.1983)*

1. An application has been filed on behalf of the respondent No.3 seeking listing of I.A.11818/2022 on earlier date for recording of the statement of the attesting witnesses to the Will through Local Commissioner.

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2. Renotify for consideration of the pending applications on 29.11.2023.

NEENA BANSAL KRISHNA, J

NOVEMBER 7, 2023/va